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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

ORIGINAL APPLICATION NO.44/1999

DATE OF ORDER : 08-01-1999.

Between :-

B.Ravi

... Applicant

And

1. The Manager (Personnel),
Geological Survey of India,
Air Borne Mineral Surveys &
Exploration Wing, South Zone,
G.S.I.Complex, Bandlaguda,
Hyderabad-68.
2. The Employment Officer,
O/o Employment Exchange,
Ranga Reddy District.

... Respondents

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Counsel for the Applicant : Shri G.Bhanumurthy

Counsel for the Respondents : Shri B.Narasimha Sarma for R-1
Shri P.Naveen Rao for R-2

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CORAM:

THE HON'BLE JUSTICE SHRI D.H.NASIR : VICE-CHAIRMAN

THE HON'BLE SHRI H.RAJENDRA PRASAD : MEMBER (A)

(Order per Hon'ble Justice Shri D.H.Nasir, Vice-Chairman).

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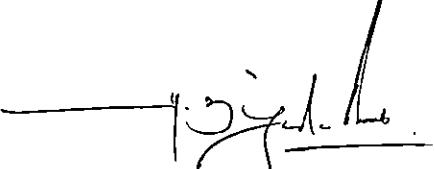
(Order per Hon'ble Justice Shri D.H. Nasir, Vice-Chairman)

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Heard the learned counsel for rival parties.

2. It is well settled now that in a case where the candidate is not sponsored by the Employment Exchange but he possesses requisite qualifications for the post in question, there should be no hesitation for the Respondents to take his candidature into consideration if it is found that he possesses the requisite qualifications for the post in question.

3. Hence, the O.A. is disposed of with a direction to the Respondent No.1 to consider the candidature of the applicant along with the candidates sponsored by the Employment Exchange if he is found possessing the requisite qualifications for the post in question. No order as to costs.

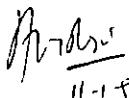

(H. RAJENDRA PRASAD)

MEMBER (A)


(D.H. NASIR)
VICE-CHAIRMAN.

Dated : 8th January, 1999

Dictated in Open Court.


11-1-99.

av1/

C. C. Tech
11-1-99
1st AND 2nd COURT

COPY TO:-

1. H.D.H.N.J.
2. H.H.R.P. M.(A)
3. H.B.S.J.P. M.(J)
4. D.R.(A)
5. SPARE

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : HYDERABAD.

THE HON'BLE MR. JUSTICE D.H. NASIR :
VICE CHAIRMAN

THE HON'BLE MR. H. RAJENDRA PRASAD :
MEMBER (A)

THE HON'BLE MR. R. RANGARAJAN :
MEMBER (A)

THE HON'BLE MR. B. S. JAI PARAMESWAR :
MEMBER (J)

DATED: 8-1-99

ORDER/ JUDGMENT

M.A./R.A./C.P.NO.

In

O.A. NO. 44/99

ADMITTED AND INTERIM DIRECTIONS ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/ REJECTED

NO ORDER AS TO COSTS

8 Cents

SRR

केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal
शेषण / DESPATCH

18 JAN 1999

हैदराबाद न्यायालय
HYDERABAD BENCH